



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.08.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 13.08.2026 & 14.08.2026 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1096 of 2026 (With Defects)	Infosoft Global Pvt. Ltd. Vs. Yes Bank Ltd. & Anr. With	Varsha Khowala	Anand Shankar Jha Abhilekh Tiwari Sachin Mintri-R1 Gaurav H. Sethi Rahul Kapoor- for IRP
2.	Comp. App. (AT) (Ins) No. 1097 of 2026 (With Defects)	Infosoft Global Pvt. Ltd. Vs. Yes Bank Ltd. & Ors. With	Santosh Kr. Roy	Anand Shankar Jha Abhilekh Tiwari Sachin Mintri-R1 Gaurav H. Sethi Rahul Kapoor- for IRP
3.	Comp. App. (AT) (Ins) No. 1098 of 2026 (With Defects)	RDG Enterprises Pvt. Ltd. Vs. Yes Bank Ltd. & ORS. With	Santosh Kr. Roy	Anand Shankar Jha Abhilekh Tiwari Sachin Mintri-R1 Gaurav H. Sethi Rahul Kapoor- for IRP

4.	Comp. App. (AT) (Ins) No. 1100 of 2026 & I.A. No. 4307 of 2026 (With Defects)	RDG Enterprises Pvt. Ltd. Vs. Yes Bank Ltd. & Anr. With	Santosh Kr. Roy	Anand Shankar Jha Abhilekh Tiwari Sachin Mintri-R1 Gaurav H. Sethi Rahul Kapoor- for IRP
5.	Comp. App. (AT) (Ins) No. 1101 of 2026 (With Defects)	Nakul Himatsingka Suspended Director of Ideal Real Estate Pvt. Ltd. Vs. Yes Bank Ltd. & Anr. With	Sonia Dube	Anand Shankar Jha Abhilekh Tiwari Sachin Mintri-R1 Gaurav H. Sethi Rahul Kapoor- for IRP Chitranshul A. Sinha Usha Singh Sumesh Dhawan Chaitaryashil Priyadarshini Priya
6.	Comp. App. (AT) (Ins) No. 1102 of 2026 (With Defects)	Nakul Himatsingka Suspended Director of Ideal Unique Realtor Pvt. Ltd. Vs. Yes Bank Ltd. & Anr.	Sonia Dube	Anand Shankar Jha Abhilekh Tiwari Sachin Mintri-R1 Gaurav H. Sethi Rahul Kapoor- for IRP
7.	Comp. App. (AT) (Ins) No. 476 & 477 of 2026	Rankini Power Generation Ltd. Vs. Bhuvan Madan (Resolution Professional of Hiranmaye Energy Limited) & Ors. With	Srishti Juneja	Neha Shivhare Ramakant Rai Vaijayant Paliwal
8.	Comp. App. (AT) (Ins) No. 418 of 2026 (With Defects)	Power Trust Vs. Bhuvan Madan Resolution Professional of Hiranmaye Energy Ltd. & Ors.	Pranjit Bhattacharya	Ramakant Rai Vaijayant Paliwal Somes Shrivastava Ramakant Rai Madhav Kanoria Srideepa Bhattacharya Saurav Panda Vajyant Palwal

9.	Comp. App. (AT) No. 63 of 2026 (With Defects) Part Heard	Anil Khimraj Jain & Ors. Vs. Chandresh Cables Ltd. & Ors.	Arjun Sheth	Palash Singhai Harshal Sareen Aashima Gautam Diksha Gupta Himanshu Satija Anshul Rao-R2
10.	Competition App. (AT) No. 20 of 2020 Part Heard	Lifestyle Equites CV & Ors. Vs. Competition Commission of India & Ors.	Sangeeta Goel	Shama Nargis Manu Chaturvedi Sonal Sarda Diksha Gupta-R2 Saikrishna Rajagopal Devvrat Joshi-R4 Sreemoyee Deb

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar